

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 16/RP/2023

Subject : Petition for review of the order dated 29.3.2023 in Petition No. 392/GT/2020 in the matter of revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period 2014-19.

Petitioner : GRIDCO Limited

Respondents : NTPC and 12 others

Petition No. 24/RP/2023

Subject : Petition for review of the order dated 29.3.2023 in Petition No. 392/GT/2020 in the matter of revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : APEDCL and 12 others

Date of Hearing: **14.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present: Shri Raj Kumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Kartikeyan Murugan, Advocate, NTPC

Record of Proceedings

During the hearing, the learned counsel for the Review Petitioner made oral submissions on the issues raised in the Review Petition (Petition No.16/RP/2023). However, due to paucity of time, the learned counsel could not complete his arguments. Accordingly, the Commission adjourned the matter.

2. Matter is Part-heard and shall be listed along with Petition No. 24/RP/2023, for hearing on **6.2.2025 at 2.30 pm**

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

